

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 03.11.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M.Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 385/2022 & IA No. 915,916/2022	M/s. GVK Energy Ltd. & Anr. Vs Axis Bank Ltd. & Anr.	Mr. Anant Merathia	
2	Comp App (AT) (CH) (Ins) No. 386/2022 & IA No. 918, 919 & 920/2022	Ind-Barath Power Infra Ltd. Vs India Infrastructure Finance Company Ltd. WITH	Mr. Yogesh Jagia	Mr. Amir Bavani Caveator
3	Comp App (AT) (CH) (Ins) No. 387/2022 & IA No. 921 & 922/2022	Mr VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors.	Mr. Yogesh Jagia	

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) No. 55/2021 & IA No. 630, 631/2021	Mrs. Nalini Hari Vs. Mysore Stoneware Pipes & Potteries Ltd	Mr. Sriram Venkatavaradan	Mr. A.Mohan

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	TA (AT) No.51/2021 (Comp. App. (AT) No. 102/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors. WITH	Mr. M. Naga Deepak Mr. B Lokeshwar Reddy	Mr. Rahul Unnikrishnan Mr. Yogesh K. Jagia
6	TA (AT) No.52/2021 (Comp. App. (AT) No. 137/2019)	Mr. M. Kishan Rao & 9 Ors Vs. Spectrum Power Generation Ltd & 37 Ors.	Mr. Yogesh Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev J	Mr. M. Naga Deepak- R1, R32-R34
7	Comp App (AT) (CH) (INS) No.144/2022 & IA No. 331/2022	Jai Jinendra Enterprises Vs. Sanjeevi C & 7 Ors.	Mr. Pawan Jhabakh Mr. Jerin Asher Sojan	

8	Comp App (AT) (CH) (INS) No.277/2022 & IA No. 594 & 813/2022	Regen Infrastructure and Services Pvt. Ltd. Vs. Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors	Mr. B.Dhanaraj	AG Sathyannarayana Caveator/ R1.
9	Comp App (AT) (CH) (INS) No.282/2022 & IA NO 599/2022	Regen Infrastructure and Services Pvt. Ltd. Vs. Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors	Mr. B.Dhanaraj	
10	Comp App (AT) (CH) (INS) No.372/2022 & IA No. 872,873/2022	M/s. VGP Finances Ltd. Vs. Neptune Inflatables Ltd.	M/s Shivakumar and Suresh	Mr. A.G. Sathyanarayana- R1 Mr. Rohan Rajasekaran- R2
11	Comp App (AT) (CH) (INS) No.10/2022 & IA No. 23/2022	Punjab National Bank & Anr Vs. Sri Vijay Kumar Gunda & Anr.	Ms. Vinitra Srinivasan Mr. Varun Srinivasan	Mr. NP Vijaykumar
12	Comp App (AT) (CH) (INS) No. 247/2022 & IA No. 523, 524/2022	Global Emerging Markets India Ltd. Vs. Indu Projects Ltd. & 6 Ors.	Mr. Rohan Kothari	Mr. VVSN Raju –R1
		WITH		
13	Comp App (AT) (CH) (INS) No.248/2022 & IA No.525/2022	M/s Global Emerging Markets India Ltd. Vs. Indu Projects Ltd. & 3 Ors.	Mr. Rohan Kothari	Mr. VVSN Raju –R1

For Hearing:

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT) (CH) (INS) No. 325/2021 & IA No. 26,151, 674 & 675/2021	International Asset Reconstruction Company Pvt. Ltd. Vs Viceroy Hotels Ltd. & Anr. WITH	Mr. Shabbeer Ahmed	Mr. Ravi Rajagopalan- R1 M/s Vashi and Vashi- R3
15	Comp App (AT) (CH) (INS) No. 331/2021& IA No. 683, 684/2021 & 248/2022	Viceroy Hotel Employees Union Vs. Karuchola Koteswara Rao & 3 Ors. WITH	Ms. Varsha Balasubramaniam	Mr. Ravi Rajagopalan R1 Mr. P Ravicharan- R2
16	Comp App (AT) (CH) (INS) No. 338/2021 & IA No 696, 697/2021 & 387/2022	A V Seshakumar Reddy Vs Viceroy Hotels Ltd. & 2 Ors.	Ms.Varsha Balasubramaniam	Mr. Ravi Rajagopalan R1 Mr. P Ravicharan- R3
17	Comp App (AT) (CH) No.25/2022 & IA No. 256, 257 & 258/2022	Ravindranath GE Medical Associates Pvt. Ltd. Vs. Dr. Ravindranath Kancharla & 13 Ors. WITH	Mr. Arun Karthik Mohan	Mr. TK. Bhaskar, Caveator R1

18	Comp App (AT) (CH) No.26/2022 & IA No. 259, 260, 261/2022	Gleneagles Development Pte Ltd. Vs Dr. Ravindranath Kancherla & 13 Ors.	Mr. Arun Karthik Mohan	Mr. TK. Bhaskar, Caveator R1
19	Comp App (AT) (CH) (INS) No. 321/2022 & IA No. 678, 679 & 680/2022	Mr. Pradeep Ranganathan Vs. Mudappalur Varieth Gangadharan & 2 Ors WITH	Mr. Adithya Reddy	Mr. AG Sathyanarayana- R1 Mr. Rohan Rajasekaran- R2
20	Comp App (AT) (CH) (INS) No. 348/2022 & IA No. 779, 780, 781 & 782/2022	Industrial Venture Capital Ltd. Vs. MV. Gangadharan, Member Monitoring Committee & Former RP M/s. Neptune Inflatables Ltd. & Anr.	Mr. CV. Shailendran	Mr. AG Sathyanarayana- R1 Mr. Rohan Rajasekaran- R2

03:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21	TA (AT) No.186/2021 (Comp App (AT) No.261/2019)	Gautam R Padival & 2 Ors. Vs. The Karnataka Theatres Ltd. & 55 Ors.	Mr. T.K. Bhaskar	Mr. Raj Kumar Jhabakh-R1, R7, R8 & R9 Mr. Jerin Asher Sojan & Mr. Pawan Jhabakh-R54
22	TA No. 87/2021 (Comp App (AT) No 129/2019 & IA No.47/2022)	M.N. Pratap Reddy &Anr Vs Lakshmi Narasimha Mining Co. (P) Ltd &Ors. WITH	Mr.D. Abhinav Rao	Mr. K. Udhayakumar-R2 Ms. Geetika Sharma-R3, R4
23	TA No. 88/2021 (Comp App (AT) No 148/2019)	M. Nandana Reddy Vs Sri Lakshmi Narasimha Mining Co. Pvt Ltd &Ors.	Mr. S. Vivekananda	Mr. K. Udhayakumar-R2 Ms. Geetika Sharma-R3, R4 Mr. Abhinav Rao- R6, R7

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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